GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1583

TO BE ANSWERED ON THE 26TH July, 2016/ SHRAVANA 4, 1938 (SAKA)

INVOLVEMENT OF BSF PERSONNEL IN ILLEGAL ACTIVITIES

1583. SHRI MOHD, SALIM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that some of the BSF personnel are in collusion with the unscrupulous elements who carry on illegal activities in the border area;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the mechanism to redress the grievances/complaints of local villagers regarding harassment by the BSF personnel; and
- (d) the measures being taken to minimize the difficulties faced by the farmers in carrying out the traditional farming activities in their own land across the fence?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) & (b): During the last few years, some cases of involvement of Border Security Force (BSF) personnel with the unscrupulous elements have been noticed. Stringent action has been initiated

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against the personnel involved in such activities and 18(Eighteen) such BSF personnel were convicted during the years 2015 and 2016.

- (c): The Company Commanders of BSF are regularly organising meetings with the villagers in their area of responsibility in which villagers are free to put their views/ grievances. Further, senior officers of Ministry and BSF also interact with border population during their visits on border areas.
- (d): Border fence gates are open from morning till evening to facilitate the farmers to visit across the fence for farming. After checking, all agriculture equipments and machinery are also allowed to carry with them. BSF also provide "Kisan Guards" to these farmers for their security while farming ahead of fence.
